

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7505
ANSWERED ON:16.05.2002
WRITS PENDING IN DELHI HIGH COURT RELATING TO SERVICE MATTER
BODAKUNTI VENKATESHWARLU

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of Writs relating to service matters that are pending in the Delhi High Court, New Delhi for more than 10 years from the date of their admission, year-wise ;
- (b) whether a special bench and constitutional bench are likely to be constituted for the disposal of all these pending cases ;
- (c) if so, the details thereof ;
- (d) whether all these cases are scheduled to be decided during the calendar year; and
- (e) if not, the reasons therefor ?

Answer

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

- (a) to (e) The information is being collected and will be laid on the Table of the House.